



**THE
JHARKHAND GAZETTE
EXTRAORDINARY
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No. 884

23 Kartik, 1938 (S)

Ranchi, Tuesday, 14th November, 2017

COMMERCIAL TAXES DEPARTMENT

NOTIFICATION

14th November, 2017

S.O. No. 138- Dated - 14th November, 2017-- In pursuance of section 168 of the Jharkhand Goods and Services Tax Act, 2017 (12 of 2017) and sub-rule (3) of rule 45 of the Jharkhand Goods and Services Tax Rules, 2017, the State Government hereby makes the following amendments in the light of Central Government approval on the following amendments in the notification of the Government of India in the Ministry of Finance, Department of Revenue No. 53/2017-Central Tax, dated the 28th October, 2017, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) vide number G.S.R. 1346 (E), dated the 28th October, 2017, namely:-

In the said notification, for the words, figures and letters “the 30th day of November, 2017”, the words, figures and letters “the 31st day of December, 2017” shall be substituted.

2. This notification shall be deemed to be effective from 15th November, 2017.

[File.No Va Kar / GST / 07/ 2017]

By the order of the Governor of Jharkhand,

K. K. Khandelwal,
Principal Secretary-cum Commissioner.

वाणिज्यकर विभाग-

अधिसूचना

14 नवम्बर, 2017

एस. ओ. - 138 - दिनांक- 14 नवम्बर, 2017-- झारखण्ड सरकार, झारखण्ड माल और सेवा कर अधिनियम, 2017 (2017 का 12) की धारा 168 तथा झारखण्ड माल और सेवा कर अधिनियम, 2017 के नियम के 45 उपनियम (3) के अनुसरण में एवं वित्त मंत्रालय, राजस्व विभाग में भारत सरकार की अधिसूचना संख्या 53/2017- केन्द्रीय कर, तारीख 28 अक्टूबर, 2017 जो भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) संख्या सा.का.नि. 1346(अ) तारीख 28 अक्टूबर, 2017 द्वारा प्रकाशित किए गए थे, के आलोक में निम्नलिखित संशोधन करती है, अर्थात:-

उक्त अधिसूचना में, शब्दों, अंकों और अक्षरों "30 नवम्बर, 2017" के स्थान पर "31 दिसम्बर, 2017" के शब्दों, अंकों, और अक्षरों को रखा जायेगा ।

2 .यह अधिसूचना 15/11/2017 से प्रवृत्त होगी ।

[सं.सं .वा०कर/जी०एस०टी०/04/2017]

झारखंड राज्यपाल के आदेश से,

के० के० खण्डेलवाल,
प्रधान सचिव-सह-आयुक्त।
